

Annexure - 1

Name of the corporate debtor: Yiswatma Merchandise Pvt. Ltd., Date of commencement of Liquidation: 27-07-2023; List of stakeholders as on: 18-09-2023

List of secured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Amount of claim admitted	Nature of claim	Amount covered by security interest	Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed				Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee						% share in total amount of claims admitted
1	State Bank of India		26/08/23	1,06,17,36,961.60	1,06,17,36,961.60	Secured	1,94,27,727.00	Yes, as per the Claim Form D submitted by the financial creditor on 29.8.23 SBI is still undecided, however presumed to be part of liquidation estate as per Regulation 21A(1) as the secured creditor did not intimate its decision within 30 days from LCD	First and sole charge over all the moveable and immovable assets of the Company	0	100%	0	0	0	0	The security mentioned is as per various Form CHG1 downloaded from MCA portal, the claim amount has been admitted on the basis of the documents and annexures submitted by the bank.